

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.168 of 2020

IN THE MATTER OF:

Mr. Pradhyuman Kumar Dwarkadas Patel

...Appellant

Vs.

Mr. Bhupendra Dwarkadas Patel & Ors.

...Respondents

Present:

For Appellant:

Ms. Natasha Dhruvan Shah and Mr. Shreevardhan Khemka, Advocates.

ORDER

(Through Virtual Mode)

03.11.2020: For filing of Reply/Response of the Resolution Professional dated 25.09.2020, addressed to the Appellant finally, the matter is adjourned to **23.11.2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

sr/kam